

(a) whether alumina factory will be started in Andhra Pradesh; and

(b) if so, when ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI N.K.P. SALVE) : (a) and (b) The investment decision for setting up of an export-orient Alumina Plant in Andhra Pradesh with Soviet assistance, has not been taken so far due to constraint on Rupee resources. A possible arrangement, for financing the project and for entering into a long term export contract of the output with Soviet Union is under consideration.

Losses Incurred by SAIL During 1982-83

663. SHRI K. LAKKAPPA : Will the Minister of STEEL AND MINES be pleased to state :

(a) whether it is a fact that SAIL incurred substantial losses during 1982-83;

(b) if so, which of the units of SAIL were particularly responsible for the losses;

(c) the total amount of losses incurred by SAIL; and

(d) the reasons for incurring of losses by SAIL and measures being taken to improve the performance of the SAIL units?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI N.K.P. SALVE) : (a) to (c) Yes, Sir. During 1982-83, losses were incurred by Durgapur Steel Plant, Rourkela Steel Plant, Alloy Steels Plant and Salem Steel Plant, Bhilai and Bokaro made profits of Rs. 20.16 crores and Rs. 17.59 crores respectively. The losses of SAIL in 1982-83 are Rs. 104.67 crores (provisional).

(d) The main reasons for the losses were:—

(i) Higher interest due to accumulation of stocks and repayment of loans.

(ii) Commencement of commercial operation of the Salem Steel Plant resulting in losses in the first year.

(iii) Higher consumption of imported coking coal.

(iv) Lower production than the plan.

The various steps taken by SAIL to improve their performance include:—

(i) Change in product-mix with emphasis on market-orientation and profitability.

(ii) Quick disposal of scrap, slag, middlings and by-products.

(iii) Stricter inventory control.

(iv) Adherence to techno-economic norms.

(v) Better liaison with input supplying agencies.

(vi) Special efforts to streamline the preventive/capital maintenance programmes to minimise breakdowns.

(vii) Economy in administrative expenditure.

Radiation Exposures at Tarapur

664. SHRI SATYENDRA NARAIN SINHA :
SHRIMATI KISHORI SINHA:

Will the PRIME MINISTER be pleased to state :

(a) whether there has been controversy over the radiation exposures at Tarapur;

(b) whether Government have accepted the refutation of the Chairman of the Atomic Energy Commission in this regard; and

(c) if not, whether Government propose to appoint an independent agency

to monitor the safety aspect of the nuclear reactors ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY, ATOMIC ENERGY, SPACE, ELECTRONICS AND OCEAN DEVELOPMENT (SHRI SHIVRAJ V. PATIL) : (a) to (c) The Government is satisfied that all necessary steps are taken to ensure the health and safety of station personnel and of the environment.

Setting up of industries in
'No Industry Districts'

665. PROF. NARAIN CHAND PARASHAR : Will the Minister of INDUSTRY be pleased to state :

(a) whether any plan has been drawn up for locating industries in the 'No Industry Districts' of the country during the remaining years of the Sixth Five Year Plan;

(b) if so, the steps taken in this regard alongwith the names of the districts in which licences/letters of intent have been granted, State-wise; and

(c) the names of the remaining districts, State-wise and the reasons for their inability to attract any industrial unit so far, inspite of the incentives/subsidies offered ?

THE MINISTER OF INDUSTRY (SHRI NARAYAN DATT TIWARI) :

(a) to (c) The Government has announced enhanced concessions/incentives for

setting up industries in No Industry District during the remaining period of sixth Five Year Plan i.e. with effect from 1.4.83 upto 31.3.85. All the No Industry Districts have been covered under the Central Investment Subsidy Scheme. The Central Investment Subsidy will be given @ 25% subject to maximum of Rs. 25 lakhs. FERA/MRTP companies have been allowed to enter Non-Appendix-I industries not reserved for small Scale Sector with an export obligation of 30% only in respect of industries set up in No Industry Districts. Central assistance to the extent of 1/3rd of the infrastructural development cost incurred by the State Governments, subject to a ceiling of Rs. 2 crores will be given per No Industry Districts. Copies of the Press Note issued on 27.4.83 are available in the Parliament Library.

The number of Industrial Licences/ Letters of Intent issued during 1982 and 1983 (upto May) for setting up industries in No Industry Districts given in the attached statement. Details of all Letters of Intent/Industrial Licences regarding name of the undertaking, item of manufacture, capacity and location etc. are being published by Indian Investment Centre in their 'Monthly News Letter' copies of which are available in the Parliament Library.

A number of Letters of Intent for No-Industry Districts have been granted. Only when effective steps have been taken to put up industries will be in a position to see as to which areas have not attracted any Industrial Unit.

Statement

Statement Showing State-wise Break-up of Letters of Intent (LIs) and Industrial Licences (ILs) Issued During the Years 1982 and 1983 (Upto May) for No-Industry Districts

S.No.	State	Letters of intent		Industrial Licences	
		1982	1983 (Upto May)	1982	1983 (Upto May)
1.	Arunachal Pradesh	—	4	—	—
2.	Assam	—	1	—	—